

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) to (c). Detailed consideration of the Report of Chief Engineers on Road Development Plan for India (1961-81) has been deferred till the receipt of the final report of the Committee on Transport Policy and Coordination set up by the Government of India to examine the question of co-ordination between the different means of transport and long-term policy issues involved in their future development. Meanwhile, however, the State Governments have been advised that the broad order of priorities indicated in the Report of the Chief Engineers may be taken as a general guide in formulating road schemes for being undertaken in the Third Five Year Plan. It is proposed to follow the same broad order of priorities with necessary adjustments in the Fourth Plan also which is at present in a preliminary stage of preparation.

† Mechanised Trawler Fishing

2818. Shri Liladhar Kotaki: Will the Minister of Food and Agriculture be pleased to state:

(a) the steps, if any, taken to introduce mechanised trawler fishing in the deep waters of the Brahmaputra river in Assam; and

(b) the details of the project, if any, formulated for the purpose?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) A preliminary survey was conducted for a short time as a result of which it is now considered desirable to take up fishing with sea-worthy boats with different types of gear, capable of operating throughout the year, on an experimental basis.

(b) A scheme is being drawn up in accordance with which the Government of Assam will provide the boats and the Government of India will provide the personnel and gear for the exploratory fishing operations.

The Government of Assam have been already requested to obtain designs from the Central Institute of Technology and start construction of two boats for which two engines are already available.

Audit System of Co-operative Societies

2819. Shrimati Ramdulari Sinha: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether Government are devising some change in the existing audit system of co-operative societies; and

(b) if so, the nature and administrative set up of such change?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra): (a) and (b). No change is being contemplated in the system under which audit of cooperative institutions is the statutory responsibility of the Registrar of Cooperative Societies.

The question of supplementing such audit by test audits conducted by the Auditor General will be examined.

Assistance to States

2820. Shrimati Ramdulari Sinha: Will the Minister of Community Development and Co-operation be pleased to state the amount given, State-wise, to various State Governments during 1963-64 under the head "Co-operation"?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra): A statement is laid on the table of the House. [Placed in Library. See No. LT-2865/64].

Co-operative Deposits

2821. Shrimati Ramdulari Sinha: Will the Minister of Community Development and Co-operation be

pleased to state whether any State-wise assessment has been made as to the extent to which the national savings have affected the co-operative deposits in each State?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra): No assessment has been made.

गन्ना पेलने वाले कोल्हुओं का प्रयोग

२८२२. स्वामी रामेश्वरानन्द : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि करनाल, रोहतक और पंजाब के अन्य जिलों में पशुओं से चलाये जाने वाले गन्ना पेरने वाले कोल्हुओं पर प्रतिबन्ध लगा दिया गया है और किसानों से चीनी मिलों को गन्ना देने के लिए कहा गया है ;

(ख) यदि हाँ, तो इसके क्या कारण हैं और

(ग) इससे गुड़ और शक्कर के उत्पादन पर क्या असर पड़ेगा ?

खाद्य तथा कृषि मंत्रालय में राज्य-मंत्री (श्री म० म० धामस) : (क) और (ख), जी नहीं, पशुओं से चलाये जाने वाले गन्ना पेरने के कोल्हुओं पर कोई प्रतिबन्ध नहीं लगाया गया है। तथापि, शर्करा का अधिक से अधिक उत्पादन करने के लिये शर्करा कारखाने के क्षेत्रों में गन्ना उत्पादकों को अपने गन्ने की उपज का निश्चित प्रतिशत शर्करा कारखानों को देने के लिये कहा गया है।

(ग) इसका गुड़ तथा शक्कर के उत्पादन पर प्रभाव नहीं पड़ेगा।

Steam Locomotive Drivers

2823. Shri A. P. Sharma: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of steam locomotives

Drivers and Firemen have been declared unfit for driving electric locomotives on the Eastern Railway and have been thus put to a lot of difficulty by way of transfers and demotions;

(b) whether a large number of employees viz., supervisors, skilled, semi-skilled and unskilled workers are thrown out of employment as soon as the work of electrification of a particular section is completed; and

(c) if so, what steps Government have taken or propose to take to absorb such workers permanently in the Electric Traction or other Departments of the Railways?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Employees of Northern Railway Accounts Department

2824. { Shri Gulshan:
Shri Onkar Lal Berwa:
Shri P. H. Bheel:
Shri Buta Singh:
Shri Kapur Singh:

Will the Minister of Railways be pleased to state:

(a) whether his attention has been drawn to a recent judgement of the Allahabad High Court according to which the seniority of Government employees once fixed cannot be altered;

(b) if so, whether the above decision is equally applicable in case of clerical staff of the Northern Railway Accounts Department;

(c) whether the seniority position of some of the Clerks Class I of the Northern Railway Accounts Department determined in 1957 in terms of the late Controller of Railway Accounts Letter No. 93 CRA|E|30 dated the 4th August, 1931, was altered in 1961; and

(d) if so, what action has been taken to set matters right?